

**GOVERNMENT OF INDIA
SPACE
LOK SABHA**

UNSTARRED QUESTION NO:3272
ANSWERED ON:14.12.2005
AGREEMENTS ON COMMERCIAL SPACE LAUNCHES
Badiga Shri Ramakrishna;Tripathy Shri Braja Kishore

Will the Minister of SPACE be pleased to state:

- (a) whether US is reviewing space entities still under sanctions as reported in the Times of India dated December 02, 2005;
- (b) if so, the facts of the matter reported therein;
- (c) whether India and US are also working out landmark bilateral agreements on commercial space launches; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN)

(a)&(b) The Government have taken up the review of the Entity List with the US Government during the High Technology Cooperation Group meeting held on December 1, 2005, with a view to deleting Indian organizations including those related to the space sector. The US have agreed to examine this matter.

(c)&(d) No sir. However, to facilitate such agreements, the draft of a technology safeguards agreement has been received from USA.